CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

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Contempt Petition No.062/00069/2018 IN OA No.062/00203/2017 & MA No.062/00729/2018

Chandigarh, this the 15th day of October, 2018

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CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) HON'BLE MRS. AJANTA DAYALAN, MEMBER (A)

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Khurshid Ahmad Dar S/o Late Ab. Gaffar Dar, aged 62 years, Group-C employee, R/o Nowpora, Daulate Abad, Srinagar.

....PETITIONER

(Present: Mr. K.B. Sharma, Advocate proxy for Gurpinder Kaur Hundal, Advocate)

VERSUS

- Sh. Shant Manu, Development Commissioner (Handicrafts),
 Ministry of Textile, West Block 8, R.K. Puram, New Delhi.
- Sh. Anil K. Pardhan, Deputy Director (Handicrafts), O/o Development Commissioner (Handicrafts, FAC, National Highway, Bemina Bypass Srinagar.
- 3. Sh. Surinder Pal, Asstt. Director, O/o Development Commissioner (Handicrafts), FAC, National Highway, Bemina Bypass Srinagar.

....RESPONDENTS

(Present: Mr. B.B. Sharma, counsel for respondents no.2 & 3)

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J):-

MA No.062/00729/2018

- 1. Heard.
- 2. For the reasons stated therein, the present Miscellaneous Application is allowed. Petitioner is exempted from filing certified copy of the Annexure CP-1.

CP No.062/00069/2018

- 1. Learned counsel for respondents no.2 & 3 seeks permission to file compliance affidavit alongwith Annexures R-1 to R-4, in the court. Allowed. The same are taken on record.
- Learned counsel for the petitioner submitted that the respondents have complied with the order of this court, but he submitted that he be granted liberty to challenge the order passed by the respondents on original side.
- 3. Considering the above, we close the instant Contempt Petition. Notices stand discharged.

त्याम्य जान

(AJANTA DAYALAN) MEMBER (A) (SANJEEV KAUSHIK) MEMBER (J)

Dated: 15.10.2018.

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